

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTH ZONE, CHENNAI.**

O.A. NO. 247 OF 2024 (SZ)

**Between:**

Suo Motu matter in respect of news item  
Appearing in News Meter dated 09.05.2024  
Titled "Citizen Journalism: Illegal construction  
On Ameenpur Lake in Sangareddy led to  
Pollution from industrial waste".

-VS-

Central Pollution Control Board and Ors.

...Respondent(s)

**REPORT FILED BY THE HMWSSB (RESPONDENT No.6)**

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Mrs. H. YASMEEN ALI,



STANDING COUNSEL FOR THE 6th RESPONDENT

Date: 25.01.2025

Place: Chennai

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**...Respondent(s)**  
(HMWSSB as Respondent No. 6)

**REPORT FILED BY THE HMWSSB (RESPONDENT No.6)**

The Hon'ble NGT has directed to HMWSSB in OA No. 247 of 2024  
(South Zone ), Order dated 16.11.2024 is as follows:

*".....The HMWSSB and the District Collector – Sanga Reddy District are  
Suo Motu impleaded as additional Respondents No.6 and 7 respectively.*

*The District Collector – Sanga Reddy District, Telangana SPCB, HMWSSB  
and the CPCB are directed to file their respective reports before the next date of  
hearing. Post the matter on 28.01.2025".*

2. In compliance of the above order, it is submitted that the Maintenance of  
Sewage System in the Ameenpur area is under the control of Ameenpur  
Municipality, Sanga Reddy District.



*ATTESTED*

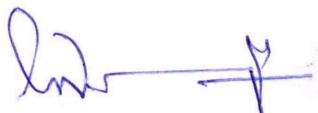
*K. NARASIMHARAO*  
NOTARY  
ADVOCATE & S.O. of T.S.  
G.O.Ms.No.44, S.No.22/2012, Hyderabad

*[Signature]*  
**General Manager (Engg.)  
Project Division No. IV,  
H.M.W.S. & S. BORAD,  
Goshamahal, Hyderabad-1.**

3. It is submitted that the Government of Telangana has entrusted the work of Sewerage System upto ORR area to HMWSSB. Thus, as a part of comprehensive Master Sewerage Plan to treat 100% of generated sewage and to facilitate the ULBs, a 28 MLD Capacity Sewerage Treatment Plant is proposed at the Ameenpur Lake and accordingly obtained Administrative Sanction under AMRUT 2.0 (TRANCHE-III) from Government of Telangana, vide G.O.Rt.No.344, MAUD, dated: 03.08.2024. The proposed Sewerage Treatment Plant is at the Tendering stage. The proposed work will be taken up after completion of Tendering Process.

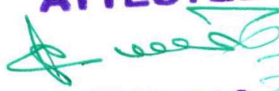
3. This is the submission of the Report before the Hon'ble National Green Tribunal.

Date: 23<sup>rd</sup> January, 2025  
Place: Hyderabad.

  
General Manager (Engg),  
Project Division No. IV,  
Goshamahal, HMWSSB,  
Hyderabad.

General Manager (Engg.)  
Project Division No. IV,  
H.M.W.S. & S. BORAD,  
Goshamahal, Hyderabad-1



**ATTESTED**  
  
23/1/2025  
**K. NARASIMHA RAO, B.A., LL.B**  
**ADVOCATE / NOTARY**  
**Appointed by the Govt. of T.S**  
**# 10-1-891/401, A.C. Guards**  
**Khairatabad, HYDERABAD**

